

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2408
ANSWERED ON:23.08.2013
SUPPORT TO TRAINING EMPLOYMENT PROGRAMME FOR WOMEN
Patil Shri Sanjay Dina

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of Support to Training and Employment Programme(STEP) for women;
- (b) the number of projects sanctioned and the number of beneficiaries therefrom during each of the last three years and the current year, State/UT-wise; and
- (c) the funds sanctioned, released and utilised by the State Governments/Union Territory Administrations under the said Scheme during the said period?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): Ministry of Women and Child Development is administering the Support to Training and Employment Programme for Women (STEP) as a Central Sector Scheme(providing 90% of assistance of the approved amount) for skill up-gradation of marginalized and assetless women to ensure sustainable employment and income generation across the country. The scheme aims to make significant impact on women by upgrading skills for employment on self sustainable basis by mobilizing women in viable groups, arranging for marketing linkages, access to credit and support services in the form of health check-ups, elementary education and gender sensitization. The scheme covers 10 defined sectors of employment viz., i.e. Agriculture, Animal Husbandry, Dairying, Handlooms, Handicrafts, etc. The scheme should cover beneficiaries in the range of 200 - 10, 000. The scheme is implemented through legal entities with status as a society registered under the societies Registration Act of 1860 or under the Corresponding State Acts with at least 3 years experience/existence in the sector concerned at the time of approaching for assistance.
- (b): The details of number of projects sanctioned and the number of beneficiaries therefrom during each of the last three years and current year State/UT-wise is at Annexure I.
- (c): The funds released to the State Governments/Union Territory Administrations under the scheme during the last three year and current year is at Annexure II.